

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 233 OF 2016 IN
DFR NO. 1176 OF 2013**

Dated: 21st March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**The Bihar State Power (Holding) Co. Ltd. ...Appellant(s)
Vs.
Bihar Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Mohit Kumar Shah
Ms. Shilpi Shah

Counsel for the Respondent(s) :

ORDER

List the matter on **06.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh